

C.A.No. 371/90

Date: 1-8-1990.

Between:

1. Bangalish Naidu.

.. Applicant.

and

1. Union of India rep. by Secretary, Dept. of Posts, Ministry of Communications, New Delhi.

2. Assistant Director, General (A-P) Ministry of Communications, Department of Posts, New Delhi.

.. Respondent.

✓ For the Applicant: Mr. Srinivas Rao, Advocate for
Mr. Sudayachala Rao, Advocate.

✓ For the Respondent: Mr. A. Adammohan Rao, Addl. C.S.C.

✓ Court:

1. Mr. Justice A. K. Jaisankar, J. (C.A.)

✓

2. Mr. Justice M. S. Subramanian, J. (C.A.)

The Tribunal made the following Order:-

The Counsel for the applicant represented by Mr. Srinivas Rao, Advocate. We have heard Mr. Srinivas Rao, Advocate and Mr. A. Adammohan Rao, Addl. C.S.C., who has taken notice at the admission stage on our directions. Mr. Srinivas Rao represented that he needs further time to enable him to file a better affidavit in support of the claim of the applicant. The matter has been pending since 7.5.1990 and has been adjourned several times at the request of the learned counsel for the applicant. In these circumstances, we see no reason to adjourn the matter. Accordingly the application is dismissed at the admission stage itself, with liberty to the applicant to file a fresh application, if so advised.

For *Srinivas Rao* 1/8/90
Mr. S. Subramanian (C.A.)

✓ 1. The Secretary, Union of India,
Department of Posts, Ministry of Communications,
New Delhi.

✓ 2. The Assistant Director, General (A-P)
Ministry of Communications, Department of Posts, New Delhi.

✓ 3. One copy to Mr. Sudayachala Rao, Advocate

Plot No. 61, A.I. Officers Colony, Narasimha, Hyderabad - 36.

✓ 4. One copy to Mr. A. Adammohan Rao, Addl. C.S.C. (A.P. Bench).

✓ 5. One spare copy.

pvm

P1 8124

984

6/8/90

CHECKED BY *R* APPROVED BY *7/8/90*
TYPED BY *R* COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA : V.C.

AND

THE HON'BLE MR. D. SURYA RAO : MEMBER (J)

AND

THE HON'BLE MR. J. NARASIMHA MURTY : M (J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M (A)

DATE: 1/8/90 ✓

ORDER/JUDGMENT:

I.A./ R.A./ CTA/No.

in

T.A.No.

W.P.No.

O.A.No.

371/90 ✓

Admitted and Interim directions issued
Allowed.

Dismissed for Default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A. Ordered/Rejected.

No order as to costs.

